

the Coal Council of India, have since finalised the revised procedure for estimating the coal reserves of the country; and

(b) if so, when the actual work of re-estimation will be undertaken?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). Yes. The Committee have finalised the procedure for estimating the coal reserves of the country. Initial action has also been taken to fix priorities in respect of areas where geological survey and mapping has to be undertaken and to collect the necessary data. The Coal Board, the Geological Survey of India and the Central Fuel Research Institute are doing the work in close co-ordination.

Foreign Voters

*514. Sardar Iqbal Singh: Will the Minister of Law be pleased to refer to the reply given to Starred Question No. 804 on the 4th December, 1957 and state:

(a) whether any further action has been taken by Government against those foreigners who got themselves enrolled as Indian voters perhaps by misrepresentation; and

(b) if so, the nature thereof?

The Deputy Minister of Law (Shri Hajarnavis): (a) and (b). The Election Commission have issued instructions to the concerned authorities to remove from the electoral rolls the names of such persons when the next annual revision of the rolls takes place. No further action is proposed to be taken against them on this account.

Small Savings for Development Finance in States

*521. Shri Panigrahi: Will the Minister of Finance be pleased to state:

(a) to what extent the State Governments were obliged to rely on small savings for their development finance during 1957-58;

(b) whether there is any gap in their requirement resulting from the shortfall in collection from small-savings; and

(c) if so, the extent of the gap in different States?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) to (c). Formerly, the State Governments were getting loans against small savings collections in arrears; and, on the basis of estimated collections for 1956-57; they were told that they might expect Rs. 25 crores during 1957-58. During the current year, it was decided to increase the States' share of small savings collections and also to pay it currently. The State Governments would, thus, be receiving their shares for two years during the current year and have so far actually received about Rs. 34 crores. There is, therefore, no shortfall in the amounts promised to them this year.

Ordnance Factories

*522. Shri D. C. Sharma: Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 110 on the 13th November, 1957 and state:

(a) whether the exploring team which was entrusted with the task of finding out as to how many items that are being imported at present could be manufactured in the Ordnance Factories has submitted its report; and

(b) if so, the nature thereof?

The Deputy Minister of Defence (Sardar Majithia): (a) It is presumed that the term "exploring team" refers to the Defence Production Planning Committee. The Committee has submitted a preliminary report, which is being studied by the Government. In this connection, a reference is invited to the reply given to Starred Question No. 104 on the 13th February, 1958.

(b) The report is under study and such information as is relevant will be utilised by the Production and other departments pending final report.